

HIGH COURT OF MADHYA PRADESH, JABALPUR

MEMO

No. 641 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 30th June, 2015

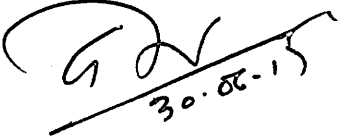
To,

The Principal Registrar,
High Court of M.P.,
Bench at Indore, INDORE.

Subject : 1 day "Regional Conference" scheduled to be held on 04.07.2015 (Saturday), from 10:00 AM at Brilliant Convention Centre, Scheme No.78, Vijay Nagar, Indore.

Reference: This Registry Order No.628/Confdl./2015, dated 28.06.2015.

In connection with the subject and reference cited above, as directed, I am to state that Shri Anil Chouhan, I CJ-I, Petlawad, District Jhabua has been nominated in place of Shri Mahesh Kumar Chouhan, Presiding Officer, Labour Court, Mandsaur to participate in the 1 day "Regional Conference" scheduled to be held on 04.07.2015 (Saturday), from 10:00 AM at Brilliant Convention Centre, Scheme No.78, Vijay Nagar, Indore.


30.06.15

REGISTRAR GENERAL

Dated 30th June, 2015

Endt. No. 642 /Confdl./2015
II-2-74/2009 (Part-4)

Copy forwarded to :-

1. The District & Sessions Judge, Jhabua for information and necessary action.
2. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your letter no.1027, dated 27.06.2015.
3. The Director, MPSJA, Jabalpur for information.
4. The Registrar (D.E), High Court of M.P., Jabalpur for information.
5. The Registrar, M.P. Industrial Court, Moti Bungalow, M.G. Road, Indore for information and necessary action in reference to this Registry order no. 628/Confdl./2015, dated 28.06.2015.
6. Shri Anil Chouhan, I CJ-I, Petlawad, District Jhabua for information and compliance.
7. Shri Mahesh Kumar Chouhan, Presiding Officer, Labour Court, Mandsaur for information. You are directed to not to proceed in the conference scheduled to be held on 4th July, 2015 at Indore.


30.06.15

(VED PRAKASH)
REGISTRAR GENERAL